

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 142 of 2013 &**  
**IA nos. 207 & 208 of 2013**

**Dated : 4<sup>th</sup> July, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**M/s. Mawana Sugar Ltd. ... Appellant(s)**

**Versus**

**Punjab State Electricity Regulatory**  
**Commission & Anr. ... Respondent(s)**

**Counsel for the Appellant (s) : Mr. Sanjay Sen, Sr. Adv.,**  
**Ms. Shikha Ohri**  
**Ms. Surbhi Sharma**

**ORDER**

Admit. Issue notice to the Respondents returnable on 22.08.2013.  
Dasti service is permitted. Registry is also directed to issue notice to the  
Respondents.

Post the matter on **22.08.2013.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

ts/vs